Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

IA 213 of 2011in
DFR-1234 of 2011

Dated : 26th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power Generation Co. Ltd. … Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh & Ms. Shikha Ohri
Counsel for the Respondents(s): Mr. Buddy A. Ranganadhan

ORDER

IA 213 of 2011
(Condone delay Application)

Issue notice. Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of Respondent No.1-Commission. Notice to be issued to the other Respondents returnable on 19.10.2011. Dasti service is permitted.

Post the matter on ***19.10.2011.***

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/ KS